2025 Written Answers JYAISTHA 10, 1889 (SAKA) Food situation 2026in Kerola (C.A.)

## Staff Car Rules in Andaman.

1005. Shri E, K. Sinha: Will the Minister of Home Affairs be pleased to state:

- (a) whether Government are aware that Staff Car Rules are being violated in the Andaman and Nicobar Islands union Territory: and
- (b) the number of Officers whose bungalows have been declared as garage<sub>3</sub> of the staff cars and the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukia): (a) No violation of the Staff Car Rules in the Andsman and Nicobar Islands has come to the notice of Government.

(b) There are three staff cars. One staff car allotted to the Additional Deputy Commissioner, Car Nicobar, is parked at the garage attached to the officer's residence due to non-availability of a permanent garage near the office. The other two are parked in garages near the office.

## Grants-in-aid to Museums

1986. Shri S. A. Agadi: Will the Minister of Education be pleased to state:

- (a) the particulars of annual grants-in-aid given by Government to the Museums (Museums-wise) in the country:
- (b) the grant-in-aid given to the Salar Jung Museum since it was taken over till date, year-wise; and
- (c) whether any lump sum amount has been granted for special purposes to the Salar Jung Museum and if so, the particulars thereof?

The Minister of State in the Ministry of Education (Shri Shor Singh):

(a) Particulars of annual grants-in aid given by the Government to Museums, other than ad hoc grants given to Museums for specific purposes, during the last three years are

detailed in the statement laid on the Table of the House. [Placed in Library. See No. LT-484/87].

(b) The Salar Jung Museum was taken over in 1958 and functioned as a subordinate office of the Ministry of Education till the coming into force of the Salar Jung Museum Act, 1981. The expenditure on the Salar Jung Museum during this period prior to the Act was a direct charge on the Government. The following grants-in-aid have been given to the Museum from 1961-62 to 1963-64:

1961-62 Rs. 5,00,000 1962-63 Rs. 2,50,000 1963-64 Rs. 3,00,000

The figures of annual grantz-in-aidgiven during the year 1964-65 to 1966-67 are indicated in the statement attached in reply to part (a) of thequestion.

(c) The following lump sum grants have been given by the Government to the Salar Jung Museum towards the cost of construction of its building:

1961-62 Rs. 10,00,000 1964-65 Rs. 5,00,000 1965-66 Rs. 5,00,000 1966-67 Rs. 7,78,000 1967-68 Rs. 2,00,000

Besides the above grants, a sum of Rs. 5,00,000 received by the Government from the Salar Jung Estate Committee for construction of a new building for the Museum was released to the Board in 1961-62.

12,20 hrs.

## CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

TALKS BETWEEN CHIEF MINISTER OF KERALA AND UNION FOOD MINISTER

Shri S. M. Banerjee (Kanpur): I call the attention of the Minister of Food, Agriculture, Community Deve-